

(b) to (d). Information about the number of tube-wells under construction is not available. Tube-wells constructed by co-operative societies are eligible for subsidy up to a maximum of 25 per cent. of the cost. This subsidy is shared equally by the Centre and the State Government concerned. For the balance of the expenditure, the societies are entitled to obtain loans. A total loan of Rs. 30 (Thirty) lakhs has so far been given for the construction of tube-wells by the co-operative societies.

इन्दौर से दोहद तक की रेलवे लाइन का परिमाणन

*२१४१. श्री बलचन्त सिंह बेहता :

(क) रेल मंत्री बतलाने की कृपा करेंगे कि क्या इन्दौर से दोहद तक की रेलवे लाइन का प्रारम्भिक परिमाणन कार्य पूरा हो चुका है ?

(ख) यदि हाँ, तो उक्त रेलवे लाइन पर कौन कौन से बड़े स्टेशन होंगे और इससे कितनी मील आबादी को लाभ होगा ?

(ग) इस रेलवे लाइन के बनाने के क्या विशेष फायदे हैं और इसका अनुमानित व्यय कितना है ।

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) The preliminary survey is still in progress.

(b) and (c). If this line is constructed it will connect Indore directly to the Bombay-Delhi line and will also develop the Bhril country. The particulars asked for will be available only after the survey work is completed.

JAPANESE EXPERT

*2150. Shri Telkikar: Will the Minister of Labour be pleased to state:

(a) whether a Japanese Expert, under an I.L.O. Agreement, has arrived in India;

(b) whether he has organised and put forward any vocational training scheme for the plantation workers in India; and

(c) if so, what are his recommendations?

The Minister of Labour (Shri V. V. Giri): (a) Yes. The I.L.O. Expert Mr. Teru Sasaki, a Japanese, arrived in India on the 15th February 1953.

(b) and (c). The Expert has not so far organised any scheme for the plantation workers. After a preliminary inspection of the tea-gardens in the Lower and Upper Assam, the expert has recently submitted his "Provisional Recommendations" to the Central Government and the Government of Assam. These recommendations are in the nature of three alternative plans for action and are under consideration.

ASSISTANCE FROM U.N.I.C.E.F.

*2154. Shrimati Shakuntala: (a) Will the Minister of Health be pleased to state whether Government have received any offer of assistance from the United Nations International Children's Emergency Fund for Maternity and Child Health Programme in the State of Uttar Pradesh?

(b) If so, what would be the shape and cost of that assistance?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) Yes.

(b) A statement is laid on the Table of the House. [See Appendix XII, annexure No. 6.]

ASSISTANT ACCOUNTANTS

*2155. Shri Vittal Rao: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that Government decided in 1948 to create one post of Assistant Accountant for every 250 officials attached to a Head Post Office or Head Record Office;

(b) whether the proposal was dropped due to financial stringency;

(c) whether Government propose to implement the formula evolved in 1948 for sanctioning posts of Assistant Accountants; and

(d) if not, the reasons therefor?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No.

(b) Does not arise.

(c) and (d). The question of prescribing a standard for sanctioning the posts of Assistant Accountants is under consideration.